

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1056
ANSWERED ON:16.08.2012
NATIONAL RIVER
Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has agreed to declare river Ganga as a National River;
- (b) if so, the details thereof;
- (c) the detailed status of legislation process in this regard; and
- (d) the time by which a final decision in this regard is likely to be taken?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) The Central Government has constituted the National Ganga River Basin Authority for abatement of pollution and conservation of river Ganga, vide Notification dated 20th February, 2009 issued under Section 3 of the Environment (Protection) Act, 1986(29 of 1986). It has been mentioned in the Notification that the river Ganga is of unique importance ascribed to reasons that are geographical, historical, socio-cultural and economic giving it the status of a national river.

(d) Does not arise.